

## Status of BMCs and PBRs in the State of Goa

<b>STATE-WISE NUMBER OF BMCs AND PBRs (PBRs are validated as per <u>Rule 22 (10) of the Biological Diversity Rules, 2004,</u>)</b>																									
	District Panchayats				Intermediate Panchayats				Village Panchayats				Traditional Panchayats				Urban Local Bodies				Overall Total			achievement	
STATES / UT	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs prepared	PBRs in progress	Total	BMCs constituted	PBRs prepared	PBRs in progress	Total local bodies	BMCs constituted	PBRs to be prepared	BMCs constituted	PBRs prepared
<b>Goa</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>191</b>	<b>191</b>	<b>191</b>	<b>00</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>14</b>	<b>14</b>	<b>14</b>	<b>00</b>	<b>205</b>	<b>205</b>	<b>00</b>	<b>205</b>	<b>205</b>